

12407 D.G. (1966-67) VAISAKHA 1, 1888 (SAKA) Explosion in Rail- 12408
way Train at Lunding
(Adj. M.)

DEMAND No. 39—FOREST

"That a sum not exceeding Rs. 1,79,11,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Forest'".

President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Other Capital Outlay of the Ministry of Food, Agriculture, Community Development and Co-operation.'"

DEMAND No. 40—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION

"That a sum not exceeding Rs. 36,70,93,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, in respect of 'Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Co-operation'".

17.07 hrs.

BUSINESS ADVISORY COMMITTEE

FORTY-SEVENTH REPORT

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): Sir, I present the forty-seventh report of the Business Advisory Committee... (Interruptions).

श्री जगन्नी (हिसार) : प्रकाल सहिता को मेज पर रखो । (अवधान)

DEMAND No. 124—CAPITAL OUTLAY ON FOREST

"That a sum not exceeding Rs. 1,18,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Capital Outlay on Forest'".

Mr. Speaker: I will have to take some action, if he does not sit silent. He continues speaking. **Shrimati Jyotsna Chanda.**

17.08 hrs.

RE. MOTIONS FOR ADJOURNMENT AND CALLING ATTENTION NOTICES—contd.

DEMAND No. 125—PURCHASE OF FOOD-GRAINS

"That a sum not exceeding Rs. 3,69,74,28,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Purchase of Foodgrains'".

EXPLOSION IN RAILWAY TRAIN AT LUMDING—contd.

Shrimati Jyotsna Chanda (Cachar): Do the government feel that after the cease-fire with the Naga hostiles in the Nagaland, all the anti-national activities have been extended to other areas of Assam? What measures do government propose to take to stop all this anti-national activity?

DEMAND No. 126—OTHER CAPITAL OUTLAY OF THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND CO-OPERATION

"That a sum not exceeding "Rs. 92,30,61,000 be granted to the

Mr. Speaker: That is a wider question; that does not concern the accident that has happened... (Interruptions). That is due to Nagas, they say. Because the wider question of the welfare comes, therefore that might be due to other matters that have been stated.